

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 13-08-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100122/2004	CBI EOW Mumbai Vs Ms.Towels India Exports Ltd.	SPP
2	SPL.CASE	100026/2005	State Vs Vishnu Bhaskar Mantri 9	SPP Ashok Bagoria Adv. Varge A-2 A-4
<b><u>SAYHEARING ON EXH.READY</u></b>				
3	SPL CASE CBI	100073/2009	State of Maharashtra Vs Pralhad Kumar Ajwani and 7 Others	SPP Mr. R N Sharma 1Gurnani,2,3Hingorani,4,5Kulkarni,6Shikar,7Rathod
<b><u>DISCHARGE APPLICATION</u></b>				
4	SPL CASE CBI	100017/2007	State of Maharashtra CBI ACB Mumbai Vs Pralhadkumar Ajwane	SPP O.P.CHAUHAN Adv. Shri. Gurnani for accused.
<b><u>HEARING</u></b>				
5	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
<b><u>HEARING BEFORE CHARGE</u></b>				
6	SPL CASE CBI	100022/2013	The State CBI ACB Vs Shri. Shishir Prabhakar Darkar and Ors.	SPP Ashok Bagoria
<b><u>ORDER</u></b>				
7	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
<b><u>APPEARANCE</u></b>				
8	SPL.CASE	100533/2020	STATE GOVERNMENT- CBI ACB Vs Surendran Gopalan Nair	